## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/1(IB)/CB/2017 : ALCON LABORATORIES (I) PVT LTD NAME OF PETITIONER(S) NAME OF THE RESPONDENTS (S) : VASAN HEALTHCARE PVT LTD : Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016 UNDER SECTION S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Counsel for Politioner S. R. Ragagopal Rohan Rajasekaran Treethi-S. Arasu

Counsel representing both the parties are present. The matter is posted for continuation of arguments. Put up on 16.04.2017 at 10.30 A.M.

ORDER

(Ch. Md. Sharief Tariq) Member (Judicial)

Yashwank Rájan

(K.Anantha Padmanabha Swamy) Member (Judicial)